


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 28/BB/2018	-	Admission	Rule 6 of IB	M/s Vijaya Bank Vs M/s MSR Hotel Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Venu.K.V. 8277278186	Applicant	

ORDER

Counsel for Petitioner is present. He has filed memo for extension of time to comply the objections. Time extended till 12/02/2018 for complying the objections.


Member (T)


Member (J)